Annexure

S.	MoU	Date of	Entities Involved		Details
No	Country	Signing			
1.	Afghanistan	12 th November, 2012	On behalf of the government of the Islamic Republic of Afghanistan • Minister of Mines	On behalf of the Government of India • Minister of External Affairs	Joint Venture fertilizer projects involving use of important inputs for fertilizer industry like natural gas, fuel oil, coal, rock phosphate etc.
2.	Belarus	15 th November, 2012	On behalf of the government of Belarus State concern for Oil and Chemistry	On behalf of the Government of India • Ministry of Chemicals and Fertilizers	Cooperation in Potash fertilizer supply.
3.	Ghana	6 th July, 2010	On behalf of the government of Ghana Minister of Energy Minister of Food & Agriculture	On behalf of the Government of India Department of Fertilizers High Commissioner of India to Ghana	An Ammonia-Urea plant in Ghana with an annual capacity of atleast one million tons based on supplies of natural gas.
4.	Qatar	24 th February, 2009	On behalf of the government of Qatar	On behalf of the Government of India Indian Farmers Fertiliser Cooperative Ltd.	Joint venture company for setting up the project with 51% shareholding of QAFCO and 49% shareholding of IFCO.
5.	Russia	11 th December, 2014	On behalf of the Russian Federation • Ministry of Industry and Trade	On behalf of the Government of India Ministry of Chemicals and Fertilizers	Explore the possibility and feasibility of setting up of joint ventures in sector of mineral fertilizers.
6.	Syria	5 th October, 2010	On behalf of the Syrian Arab Republic Ministry of Petroleum & Mineral Resources	On behalf of the Government of India • Ministry of Chemicals and Fertilizers	To produce phosphoric acid and various phosphate fertilizers to cover the needs of Syrian and Indian markets.
